

# LOK SABHA DEBATES

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## LOK SABHA

Wednesday, May 19, 1976/Vaisakha 29,  
1898 (Saka).

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### PAPER LAID ON THE TABLE

TRACTORS (DISTRIBUTION AND SALE) CENTRAL (2ND AMENDMENT) ORDER, 1976 AND REVIEWS AND ANNUAL REPORTS OF BHARAT HEAVY PLATE AND VESSELS LTD., VISAKHAPATNAM AND BHARAT PUMPS AND COMPRESSORS LTD., NAINI ALLAHABAD, FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table—

(1) A copy of the Tractors (Distribution and Sale) Control (Second Amendment) Order, 1976 (Hindi and English versions) published in Notification No. S.O. 318(E) in Gazette of India dated the 27th April, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10871/76].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1974-75.
- (b) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-10872/76].

- (ii) (a) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1974-75.
- (b) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10873/76].

### ALL INDIA SERVICES (PROVIDENT FUND) AMENDMENT RULES, 1976

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The All India Services (Provident Fund) Amendment Rules, 1976, published in Notification No. G.S.R. 630 in Gazette of India dated the 8th May 1976.

(2) The All India Services (Provident Fund) Second Amendment Rules, 1976, published in Notification No. G.S.R. 631 in Gazette of India dated the 8th May, 1976. [Placed in Library. See No. LT-10874/76].

### NOTIFICATION UNDER NAVY ACT, 1957

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions)